

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 108
IB- 3185/ND/2019

IN THE MATTER OF:

Punjab National Bank

... Applicant/Petitioner

Vs

M/s World Wide Metals Pvt. Ltd.

... Respondent

Order under Section 7 of IBC.

Order delivered on 04.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Nupur Raut, Adv.

For the Respondent :

ORDER

Learned Counsel for the Respondent states that the reply was ready in the month of march but due to the lockdown period, it could not be filed and seeks further time. Last chance is given to file reply, within three days, with copy in advance to the other side. Rejoinder if any, one week thereafter, with copy in advance to the other side.

List the matter on 08.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)